

of applicants for Government jobs is related to, among other aspects, the affiliations of the applicant with some of the political parties, and

(b) if so, the names of those political parties?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir

(b) Does not arise

American Missionary

6165. Shri P. Gopalan:
Shrimati Suseela Gopalan
Shri E. K. Nayanar:

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that an American Missionary named 'Laren' was recently served with a 'quit India' notice for his alleged anti-India activities in Assam, and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) No Sir

(b) Does not arise

Rounding up of Indians in Assam

6166 Shri K. F. Singh Deo: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that some Indian Nationals of Govindapur village in Cachar District of Assam were rounded up and taken to East Pakistan by the East Pakistan Rifles during the last General Elections in India,

(b) if so, the number of persons taken by East Pakistan Rifles, and

(c) the action taken by Government to recover these persons?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c) As reported by the State Government, 27 Indian residents of Govindapur village, Dis-

trict Cachar, were rounded up and taken to East Pakistan by men of the East Pakistan Rifles on 21st February, 1967. All these persons returned to their village the same evening. A protest was lodged by the Sector Commander of the Border Security Force with his counterpart in East Pakistan.

Theft of Telephone Wire

6167. Shrimati Sushila Rohtagi: Will the Minister of Communications be pleased to state

(a) whether it is a fact that the wire-cutting menace in telephone trunk lines has increased in the last few months,

(b) whether it is also a fact that a big wire-cutting incident on the night of the 27th June, 1967 made Delhi, Hapur and Gulaoth telephone trunk lines dead and Bulandshahr was completely cut off, and

(c) if so, the measures taken to check this menace?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Yes, Sir

(b) Yes, Sir

(c) (i) The Telegraph Wire (Unlawful Possession) Act, 1950 is being amended to provide for heavier penalties,

(ii) Departmental officers have been maintaining closer liaison with local police authorities;

(iii) The Chief Minister of Uttar Pradesh has been addressed demi-officially to take action to prevent such thefts

S.C. and S.T. Employees in the U.P.S.C.

6168. Shri G. C. Naik:
Shri D. Amat:

Will the Minister of Home Affairs be pleased to state:

(a) the up-to-date number of candidates belonging to Scheduled Castes

and Scheduled Tribes separately, employed in the office of U.P.S.C, in different grades;

(b) whether there are any vacancies to be filled up by Scheduled Castes and Tribes candidates, and

(c) if so, the number thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) the up-to-date number is as stated below —

	Class I II, III & posts	Class IV & other posts.	Total
No of Scheduled Castes employees.	55	54	109
No of Scheduled Tribes employees	5	6	11

(b) Yes

(c) The number of vacancies falling to the quota of Scheduled Castes/ Scheduled Tribes candidates to be yet filled is given below —

	Class I, II & III	Class IV	Total
Scheduled Castes	6	1	7
Scheduled Tribes	2	-	2

Naxalbari Situation

6109. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state

(a) whether the Left Communist Party has accused the Union Government in fomenting the trouble in Naxalbari area with the help of the Border Security Force; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Government have no information.

(b) Does not arise

Talent Banks

6110 Shri Parthasarthy: Will the Minister of Labour and Rehabilitation be pleased to state

(a) whether Government propose to establish "TALENT BANKS" to provide executives and technicians for business and industry, and

(b) if so, when and where these will be established?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b) One of the functions of the University Employment Information and Guidance Bureaux is to introduce students to employers for executive and technical positions. This work is being performed at all Employment Information and Guidance Bureaux which have so far been set up in 38 Universities

Replacement of Portuguese Laws by Indian Laws

6111. Shri D C Sharma Will the Minister of Home Affairs be pleased to state

(a) whether any steps have been taken to replace Portuguese laws by the Indian laws in Goa, Daman and Diu,

(b) if so the details thereof and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Practically all the important Indian laws have been extended to Goa, Daman and Diu replacing the corresponding Portuguese laws if any. The following 23 Indian laws were extended by notification